

ITEM NO.65

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s).

1361-1365/2016

PRADEEP KUMAR

Petitioner(s)

VERSUS

STATE OF U.P AND ANR. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 09/09/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.R.P.S.Yadav,Adv.

Mr. Vipin Kumar Jai,Adv.

For Respondent(s)

Mr. Yash Pal Dhingra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

The respondent No.1 shall be at liberty to file the counter
affidavit within a period of four weeks.

The other respondents have already filed the counter
affidavit.

List the matter again on 24.10.2016.

(M V RAMESH)
Registrar

SB